

PROCEEDINGS OF THE DISCIPLINARY AUTHORITY

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I ADDITIONAL DISTRICT JUDGE, KURNOOL
FAC PRINCIPAL DISTRICT JUDGE, KURNOOL

PRESENT: Sri B. Syam Sunder
Additional District Judge, Kurnool
FAC, Principal District Judge, Kurnool

Dis. No.2252/Estt/2020

Date: 02-07-2020.

SUB: COVID-19 – Alarming rise in COVID-19 cases in the State of Andhra Pradesh - Functioning of the Courts in Kurnool District - Nomination of Nodal Officer to attend all the queries of the Advocates/Party-in-person in Kurnool District - Orders - Issued - Regarding.

REF: Notification of the Hon'ble High Court of Andhra Pradesh at Amaravati in ROC. No.192/SO/2020, dated 01-07-2020.

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In obedience to the directions of the Hon'ble High Court of Andhra Pradesh at Amaravati in the reference cited Notification, the undersigned is pleased to pass the following:

ORDER

Sri N.Sreenivasa Rao, Secretary, District Legal Services Authority, Kurnool is nominated as Nodal Officer to attend all the queries of the Advocates-Party-in-person in Kurnool District.

Sri S.Thirupal, System Officer, District Court, Kurnool is directed to assist the Nodal Officer in attending the queries of the Advocates-Party-in-person.

S.No.	Name and designation of the Officer	Contact Number	email ID
1.	Sri N.Sreenivasa Rao, Secretary, District Legal Services Authority, Kurnool	7989610964	judge.srinivas@gmail.com
2.	Sri S.Thirupal, System Officer, District Court, Kurnool	9573320534	thiru02paul@gmail.com

B. Syam Sunder
I ADDITIONAL DISTRICT JUDGE,
KURNOOL.
FAC PRINCIPAL DISTRICT JUDGE,
KURNOOL.

To

1. Sri N.Sreenivasa Rao, Secretary, District Legal Services Authority, Kurnool.
2. Sri S.Thirupal, District Court, Kurnool.

Copies to

1. All Judicial Officers working in Kurnool District – with a request to communicate this proceeding to their respective Bar Associations